

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2538
ANSWERED ON:08.12.2006
ENCROACHMENT ON DDA LAND
Vijay Krishna Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) The details of Delhi Development Authority (DDA) land under encroachment indicating location and type of encroachment ;
- (b) The details of illegal/unauthorised colonies partly or fully situated on DDA land or on land notified as Development Area; and
- (c) The steps taken by the Government for removing encroachment on DDA land ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a) : Delhi Development Authority (DDA) has reported that approximately 1400 acres of land acquired by it is under encroachment. The encroached land is located within various revenue villages. The nature of encroachment is mainly in the form of JJ clusters, unauthorised colonies, commercial and religious structures.
- (b) : DDA has reported that 228 unauthorised colonies in Development Area and 128 unauthorised colonies outside Development Area are situated either fully or partly on DDA land.
- (c) : DDA fixes demolition programmes every month throughout the year for reclaiming its land. Besides, court cases involving land under encroachment are actively followed up for vacation of stay orders.